

O.A..No. 1281 of 2004

ORDER DATED 31-10-2005.

Mr. P.K.Behera, learned counsel appearing for the Applicant is present. Mr. R.C.Rath, learned Standing Counsel appearing for the Respondents/Railways is also present. By filing M.A.No. 543 of 2005, on 31.08.2005, the Respondents/Railways sought for two months time for implementation of the order dated 31.12.2004 of this Tribunal rendered in O.A. No. 1281 of 2004. Two months time have elapsed in the meantime. Mr. Rath, learned Standing Counsel appearing for the Respondents is not in a position to state anything further in the matter.

With the lapse of time, the prayer made on 31.08.2005 (in M.A.No. 543 of 2005) has become in fructuous.

M. Behra
31/10/05
MEMBER (JUDICIAL)